

## List of unsecured financial creditors belonging to any class of creditors

(Amount in INR)

S.No.	Name of creditor	Identifica tion No.	Date of Receipt	Details of Claim received		Details of Claim Admitted				Continge nt Claim	Amount of any mutual dues, that may be set off	Amount of Claim not admitted	Amount of claim under verificati on	Remarks, if any
				Amount Claimed	Amount of Claim Admitted	Nature of Claim	security interest	Guarante e	Whether related party?					
1	BANK OF BARODAS	-	20-May-19	9,96,58,69,771.22	74,81,86,406.00	-	-	-	No	-	-	9,21,76,83,365.22	-	-
2	CANARA BANK (ERSTWHILE SYNDICATE BANK3)	-	20-May-19	6,14,15,12,594.93	2,83,00,000.00	-	-	-	No	-	-	6,11,32,12,594.93	-	-
3	HDFC BANK	-	24-May-19	3,50,000.00	3,50,000.00	-	-	-	No	-	-	-	-	-
	<b>Total</b>			<b>16,10,77,32,366.15</b>	<b>77,68,36,406.00</b>							<b>15,33,08,95,960.15</b>		

1) Figures converted into INR from USD as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations").

2) Amount verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other documents as per

3) Claim / Part of claim submitted by the financial creditors has been verified by the Resolution Professional ("RP") on the basis of:-

\*Legal opinion obtained from the legal advisor of RP with respect to admissibility of claims filed by financial creditors of Reliance Communications Limited and Reliance Telecom Limited which have been provided security in form of charge over assets of the Corporate Debtor.

\*\*Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund based facilities provided to Reliance Communications Limited and Reliance Telecom Limited which are also undergoing a Corporate Insolvency Resolution Process.